

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 75 of 2017 (SZ)

Applicant(s)

Paulraj
Kanyakumari District.

Vs. **Respondent(s)**

The Chairman,
Tamil Nadu Pollution Control Board,
Chennai and 6 others.

Legal Practitioners for Applicant(s)
Mr. M. Hariprasad

Legal practitioners for respondent(s)
Mrs. H. Yasmeen Ali for R1 and R3
Mr.M.K.Subramanian and P.Velmani
for R2 and R4
Mr. E. Mahoharan for R5
Mr. P. Gnanasekaran for R6
M/s. V. Suthakar, K.S.Viswanathan,
N.Anantha Kavitha and M. Gopi for R7

Note of the Registry	Orders of the Registrar
Order No. 1	<p>Date: 17.07.17</p> <p>Applicant counsel present. M/s. M.K. Subramanian files MoA for R2, R4. Other respondent counsels present. On request reply of R1 to R5, R7 called on 07.08.2017.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>